

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE ,**  
**CHENNAI**

**Original Application No.231 of 2020 (SZ)**

**IN THE MATTER OF**

Tribunal on its own motion  
Suo Motu based on the news item in  
The New Indian Newspaper,  
Chennai Edition, Dated 12.10.2020, "Another  
coom in the m,aking? Illegal landfills take life out  
of the Muttukadu Backwaters"

Applicant (s)

**Verus**

- 1) The Chief secretary to Govt. of Tamil Nadu,  
Government Secretariat, Fort St. George,  
Chennai, Tamil Nadu – 600 009.
- 2) The Principal Secretary to Government,  
Public Works Department,  
Government Secretariat, Fort St. George,  
Chennai, Tamil Nadu – 600 009.
- 3) The Principal Secretary to Govt.of Tamil Nadu,  
Health and Family Welfare Department,  
Government Secretariat, Fort St. George,  
Chennai, Tamil Nadu – 600 009.
- 4) The Secretary to Govt. of Tamil Nadu,  
Department of Environment,  
Government Secretariat, Fort St. George,  
Chennai, Tamil Nadu – 600 009.
- 5) Additional Chief Secretary to Govt. of Tamil Nadu,  
Municipal Administration and Water Supply Department,  
Government Secretariat, Fort St. George,  
Chennai, Tamil Nadu – 600 009.

  
Block Development Officer (V.P)  
Thiruporur Panchayat Union

- 6) The Chairman,  
Tamil Nadu Pollution Control Board,  
No.76, Anna Salai, Guidy,  
Chennai, Tamil Nadu – 600 032.
- 7) Tamil Nadu Coastal Zone Management Authority,  
Rep. by its Member Secretary,  
No.1, Jeenis Road, Panagal Building,  
Ground Floor, Saidapet,  
Chennai – 600 015.
- 8) The District Collector,  
Kancheepuram District,  
First Floor, Collectorate,  
Kancheepuram – 631 501,
- 9) Thiruporur Block Development Office,  
Rep. by its Block Development Officer,  
Thandalam, Tamil Nadu – 603 105.
- 10) Muttukadu Village Panchayat,  
Rep. by its Secretary,  
Anna Street, OMR Main Road,  
Muttukadu, Kancheepuram – 603 130.
- 11) Navalur Village Panchayat,  
Rep. by its Secretary,  
OMR Road, Sivan Koil Backside,  
Navalur, Kancheepuram – 603 130.
- 12) Padur Village Panchayat,  
Rep. by its Secretary,  
Padur Pradhana Salai,  
Kancheepuram – 603 103.

Respondent(s)

  
Block Development Officer (V.P)  
Thiruporur Panchayat Union

**REPORT FILED BY THE 9<sup>TH</sup> RESPONDENT**  
**BLOCK DEVELOPMENT OFFICER, THIRUPORUR**

I,P.Poomagal Devi, Daughter of Thiru.S.P.Palani, Aged 48 Years working as Block Development Officer(Village Panchayat) Thiruporur, Chengalpattu District, do hereby solemnly affirm and Sincerely states as follows:

I am the Block Development Officer(V.P) of Thiruporur Block and I am The 9<sup>th</sup> Respondent hear in and well acquainted with the facts of the case as per the records.

**IT IS RESPECTFULLY SUMMITTED THE HON'BLE NATIONAL GREEN TRIBUNAL (SZ) ORDER DATED 20.10.2020 ARE EXTRACTED BELOW:**

The Honble National Green Tribunal Vide Order Dated 20.10.2020 in the matter of O.A. No.231 of 2020 (SZ) has ordered to Constitute a Joint Committee comprising of 8 Officials to inspect the area in question and submit a factual as well as action taken report to this Tribunal

The Committee is directed to ascertain the nature of waste deposited, the person responsible for the same and how far has affected the water body and its water quality and the remedial measures to be taken for removing the waste that is already dumped illegally and whether the Solid Waste Management Rules 2016 and the directions given by the Principal Bench of National Green Tribunal, New Delhi in Original Application No 606 of 2018 are being strictly implemented in these local bodies within jurisdiction the alleged illegal activity has been done

“The Committee is also directed to ascertain as to whether there is any regulating mechanism for monitoring the persons to whom the collection and disposal of the waste is being entrusted by the local bodies.”

“The Committee is also directed to submit an action plan with longer as well as shorter time lines to avoid such things including creation of biodiversity park or tree plantation around this area to avoid encroachment in future and also fixation of CCTV Cameras in that area to locate the persons who are responsible for such illegal activities so as to trace them out and bring them before law. They can also mention the feasibility of providing GPS enabled trucks to monitor their movement which are entrusted with the task of collection and disposal of waste as per Rules.”

## COMPLIANCE OF THE ORDER

It is humbly Submitted that in due compliance of the orders of the Hon'ble National Green Tribunal, the Following steps were taken by the Block Development Officer and the same is submitted for the consideration of this Hon'ble Tribunal.

The Joint Committee has been Constituted and in continuation of the instructions given by the Joint Committee The District Collector, Chengalpattu District, along with the following officials have inspected the area in question on 21.01.2022.

1. Project Director, District Rural Development Agency, Chengalpattu.
2. Assistant Executive Engineer (R&B), Chengalpattu,
3. Block Development Officer (B.P), Thiruporur,
4. Assistant Engineer (RD), Thiruporur,
5. Zonal Deputy Block Development Officer, (Zone-2), Thiruporur.
6. Union Overseer of Thiruporur Block,
7. Panchayat President of Muttukadu Panchayat,
8. Village Panchayat Ward Members of Muttukadu Panchayat
9. Panchayat Secretary of Muttukadu Panchayat.

The observations and the instructions given by the District Collector during the inspection and the action taken report of the instructions are as follows:

### 1. Observations

Chengalpattu District, Thiruporur Block of Muttukadu, Panchayat households as given below.

Sl. No	Name of the Panchayat	Total No of Population	No of Households	No of Apartments	No of Hotels, Vegetable Markets and Provisional stores
1	2	3	4	5	6
1	Muttukadu	16256	4064	10	143
<b>Total</b>		<b>16256</b>	<b>4064</b>	<b>10</b>	<b>143</b>

From the Muttukadu Panchayat per day from public use about 3 to 5 tons of garbage is being collected, near the Buckingham Canal and was shifted to Kolathur dumping yard in Kattankulathur Block, once in every 15 days.

## 2. Instructions

S.No	Instructions of the District Collector	Action taken report
1	Fixation of CCTV Cameras in that area to locate the persons who are responsible for illegal activities so has trace them out and to Monitor by the Streaming from Police Station.	The CCTV Camera has been fixed at the main entrance of the Kazhipattur Buckingham Canal connecting from OMR to located the person who are responsible for illegal activities (Photos enclosed herewith)
2	Provision for Security Guards should be maintained. Salary for Security Gurds should be arranged by the Company in that area.	Security Gurd has been appointed by the company in that area
3	Fixation of Crush barrier at the main Entrance of the Kazhipattur Buckingham Canal.	Crush barrier at the main entrance of the Kazhipattur Buckingham Canal has been fixed (Photos enclosed herewith)
4	Compound wall should be fixed to avoid the sewage Lorry's Coming inside of the Buckingham Canal	Compound wall (Temporary Sheets) has been fixed to avoid the sewage Lorry's Coming inside of the Buckingham Canal. (Photos enclosed herewith)
5	The Garbage should be removed near Buckingham Canal within 15 days and shifted to the dumping yard in Kolathur Panchayat of Kattankolathur Panchayat Union	As per the instruction of the District Collector the Garbage removed near Buckingham Canal and shifted to the dumping yard in Kolathur Panchayat of Kattankolathur Panchayat Union, the garbage is being contiously removed near Buckingham Canal once in every 15 days and transported to the dumping yard situated in Kolathur Village Panchayat of Kattankolathur Block (Photos enclosed herewith)

6	Zonal Deputy BDO and Village Administrative Officer of Muttukadu to identify the alternate area for Garbage dumping.	A letter has been sent to Tahsildar Thiruporur to identify a alternate area for Garbage dumping.
7	Sign Board to be fixed in that area	Sign Board has been fixed
8	Action should be taken for the illegal sewage Lorry's and handover to the Police Station	A CCTV Camera, A Crush Barrier has been fixed at the main entrance of Buckingham Canal and also a security has been appointed at the main entrance of Buckingham Canal to stop the illegal entries of sewage Lorry's. (Photos enclosed herewith)

It is therefore prayed that this Hon'ble Tribunal may be pleased to accept this report.

  
Block Development Officer (V.P)  
Thiruporur Panchayat Union

### VERIFICATION

I, P.Poomagal Devi, Block Development Officer, Thiruporur, Chengalpattu District, do here by verify that the contents of above report are true to the best of my knowledge through records.

  
Block Development Officer (V.P)  
Thiruporur Panchayat Union